

especially in the field of communicable diseases ;

(c) if so, the steps Government propose to take to meet this shortage through both public and private sectors ;

(d) whether Government have considered the question of making the prices of essential and life saving drugs within the reach of common man in India ; and

(e) if so, with what results ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R.K. JAICHANDRA SINGH) : (a) No, Sir. Self-sufficiency has already been achieved in respect of a number of bulk drugs and their formulations. Drugs are being also produced in the country to meet the demand. Wherever there is a short-fall in the indigenous availability, imports are allowed.

(b) There is no general or serious shortage of medicines particularly those required for communicable diseases.

(c) Does not arise.

(d) and (e). The prices of most of the essential and life saving drugs are already regulated under the provisions of Drugs (Prices Control) Order, 1979.

Capital Investment of Public Sector Projects

3737. SHRI LALITESHWAR SHAHI : Will the Minister of INDUSTRY be pleased to state :

(a) the steps being taken to bring down the capital investment of future public sector projects ; and

(b) the other steps being taken to bring down the cost of production in public sector enterprises ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (PROF. K.K. TEWARY) : (a) The major reason for increase in capital

cost of the projects is the time and cost over-runs due to delay, changes in scope etc. Among the steps taken to bring down the capital cost of projects, especially due to time and cost over runs, mention may be made of the following :

1. Introduction of a two-stage clearance of project approval with effect from March, 1985.
2. Preparation of realistic project estimates and implementation plans.
3. Effective monitoring through Monthly Flash Report and Quarterly Status Report Monitoring System.
4. Constant pressure on project authorities for expeditious completion.
5. Inter-Ministerial coordination and inter-action.
6. Close follow up by concerned Ministeries and project authorities with State Governments, equipment suppliers, Consultants and other concerned agencies to minimise delays.

(b) Government have taken a number of steps to bring down the cost of production in public sector enterprises. They include : measures to improve productivity and efficiency, Technology upgradation and modernisation of plant and machinery, better capacity utilisation etc. which have a direct bearing on the cost of production. Besides the above steps, the Bureau of Public Enterprises has, from time to time, advised all the public sector enterprises to introduce appropriate systems of cost control, internal auditing and management accounting.

New Polyester Filament Yarn Projects

3738. SHRI N. SUNDARARAJ : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government propose to start new polyester filament yarn projects in different States ;

(b) if so, whether any proposals were received from Tamil Nadu State in this direction ; and

(c) the reasons for not including the name of Tamil Nadu State in proposed scheme ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R.K. JAICHANDRA SINGH) : (a) During last one year 12 letters of intent have been issued for setting up of grass roots plants for manufacture of Polyester Filament Yarn in different States.

(b) No proposal have been received for setting up a grass root plant in Tamil Nadu. However, Government had earlier approved the proposal of M/s. Indian Organic Chemicals Limited for setting up a plant for manufacture of Polyester Filament Yarn at Manali in Tamil Nadu.

(c) Does not arise.

Relating production and pay Structure in public Undertakings

3739. DR. DATTA SAMANT : Will the Minister of INDUSTRY be pleased to state :

(a) whether the revised wage-structure of the Indian Rare Earths Ltd. approved by the Ministry of Finance has been turned down, as reported in the 'The Times of India' dated July 17, 1986 ;

(b) if so, the reasons thereof ; and

(c) the names of public sector undertakings in which negotiations are going on with the unions for revision of wages ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (PROF. K.K. TEWARY) : (a) No, Sir.

(b) Does not arise.

(c) The information is being collected and will be laid on the Table of the House.

Setting up of Integrated Complexes

3740. DR. T. KALPANA DEVI : Will the Minister of INDUSTRY be pleased to state :

(a) whether there are any proposals for the establishment of integrated complexes consisting of paper mill, sugar mill and distillery ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) No proposal received under the provisions of Industries (Development & Regulation) Act, 1951 for the grant of Letter of Intent for the establishment of integrated complexes consisting of paper mill, sugar mill and distillery, is, at present, pending consideration of the Government.

(b) Does not arise.

Charging of High Tariff by Gas based Power project in Gujarat

3741. SHRI Y.S. MAHAJAN : Will the Minister of ENERGY be pleased to state :

(a) whether the power tariff to be charged by the gas-based power projects in Gujarat, Rajasthan and Uttar Pradesh will be higher than the rate for thermal power ; and

(b) whether Government propose to intervene and ask the Oil and Natural Gas Commission to supply the gas for the power projects at the earlier agreed rate of Rs. 1800 per thousand cubic metres ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTRY OF STATE IN THE DEPARTMENT OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHTAGI) : (a) Yes, Sir.